NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.133/230/HDB/2017
NAME OF THE COMPANY	Pyro BKP Telecom Consultants Pvt Ltd
NAME OF THE TRANSFEROR	
NAME OF THE TRANSFEREE	Pyro BKP Telecom Consultants Pvt Ltd
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Rajn for J S Rajn for Appolical	Advocate	16 raja 1 8 gonal an 98491 20947	ul

Counsel for Respondent(s):

 E-mail & Telephone No.	Signature

Heard Shri V.B. Raju, Learned Counsel for the Applicant.

CA disposed by separate orders.

Member (J)

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